

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.134 of 2017 (SZ)**

Applicant (s)

1. M. Ravichandran
R. Vijayalakshmi
C. Rajendran

Respondent (s)

- Vs**
1. Joint Commissioner, Arulmigu
Dhandayuthapaniswamy Thirukoil,
Palani.
 2. Commissioner, Sivagiripatty Panchayat
 3. Commissioner, Municipal Office, Palani
 4. Commissioner, H.R & C.E, Chennai
 5. The Secretary, Local Administration
Chennai
 6. The Secretary, Panchayath, Secretariat,
Chennai
 7. Tahsildar, Palani
 8. Collector, Dindigul
 9. The Chairman, Tamil Nadu Pollution
Control Board, Guindy, Chennai
 - 10 S. Prema
 11. Selvakumar

Legal Practitioners for Applicant (s)

M/s. S. Kanniah
T. Narayanasamy

Legal Practitioners for Respondent (s)

M/s E. Manoharan R1 to R4, R7, R8
Mrs. Yasmeen Ali for R9
M/s.K.S.Viswanathan, V.Suthakar
N.Anantha Kavitha, T.Hemalatha &
M.Gopi for R10

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 23rd November, 2017</p> <p>Respondent Nos.2,4,5 and 8 are yet to file reply. Let the reply be filed within two weeks.</p> <p>Learned counsel appearing for the applicant submits that there is an interim prayer for appointment of Advocate Commissioner and it was heard earlier and no interim order was passed.</p> <p>Post this application to decide that question on 11.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>